

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225

(IB)-1048(ND)/2019

IA-3016/2023, IA-3097/2023, IA-1486/2023,

IA-3199/2022, IA-983/2023, IA-3029/2022,

IA-4327/2021, IA/3899/2020,

IA- 3606/2022, IA-1697/2022,

IN THE MATTER OF:

Worldwide Metals Pvt. Ltd.

... **Applicant/Petitioner**

Versus

J.P. Engineers Pvt Ltd.

... **Respondent**

Under Section: 9 of IBC (CIRP)

Order delivered on 18.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Dhruv Gupta, IA 983 of 2023

For the Respondent :

For the RP : Adv. K.D. Sharma, All Applications

For the RIICO : Adv. Nilesh Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 29.04.2024.

Sd/-

(COURT FFICER)